

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 114/BB/2017	For Subjudice before Hon'ble Apex court	Sec 9 of I&B code 2016	Next Education India Pvt. Ltd	Harsha & Co.,	K12 Techno Services Pvt. Ltd	Ravi B Naik Associates

ADVOCATE FOR PETITIONER/s:

MR. NARENDRA DEV - Advocate

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Mr. Narendra Dev, learned Counsel for the Petitioner and none appeared for the Respondent through Video Conference.

The learned Counsel for the Petitioner submits that the matter is said remained before the Hon'ble NCLAT, and the Hon'ble NCLAT has to decide the matter. Therefore, he requests short time. In the meanwhile, the parties are at liberty to make a mention, if the matter is decided early.

Post the case on **11.03.2021** under the caption "matter is subjudice before the Hon'ble NCLAT".

MEMBER (T)

MEMBER (J)